

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 04-12-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Appellant(s) Mr. Shaurya Sahay, AOR
Mr. Shobit Dwivedi, Adv.

For Respondent(s) Ms. Shashi Kiran, AOR
Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Anil Srivastava, Adv.
Dr. Satish Chandra, Adv.
Ms. Manisha Tiwari, Adv.
Ms. Sangeeta Bhalla, Adv.
Mr. Arjun Sain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the fact that steps now stand taken by the
petitioner in respect of respondent no. 3.

Registry to take further steps.

(NEETA SAPRA)
COURT MASTER (SH)

(RAVINDER KUMAR)
BRANCH OFFICER